



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**MA No. 3698/2019  
OA No. 1972/2018**

This the 25<sup>th</sup> day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Ankit Mavi  
S/o Sh. Satveer  
R/o Village Sikrani, Post – Loni  
Distt. Ghaziabad (U.P.)

... Applicant

(By Advocate :Mr. Vedant Kulshrestha for Ms. Usha Pandey)

**Versus**

1. The Chairman  
Staff Selection Commission  
Block No. 12, 5<sup>th</sup> Floor, CGO Complex  
Lodhi Road, New Delhi – 110003.
2. The Commissioner of Delhi Police  
Delhi Police Headquarter  
ITO, I.P. Estate, New Delhi.

... Respondents

(By Advocate :Ms. Harvinder Oberoi for R-1)

**ORDER (ORAL)**

**M. S.N. Terdal:**

MA No. 3698/2019 has been filed for withdrawal of OA. Same is allowed. In view of the same, OA No. 1972/2018 is dismissed as withdrawn.

**(A.K. Bishnoi)  
Member (A)**

**(S.N. Terdal)  
Member (J)**

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